

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS**  
**OF**  
**TRUEFIX MEDIA TRANSFORMATION PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1	Name of corporate debtor	Truefix Media Transformation Private Limited
2	Date of incorporation of corporate debtor	14/11/2011
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900TN2011PTC083117
5	Address of the registered office and principal office (if any) of corporate debtor	D1, 6th Floor, Shakti Towers 3, No. 766, Anna Salai, Chennai-600002.
6	Insolvency commencement date in respect of corporate debtor	12/09/2019
7	Estimated date of closure of insolvency resolution process	10/03/2020 (180 days from the date of Commencement of Corporate Insolvency Resolution Process).
8	Name and registration number of the insolvency professional acting as interim resolution professional	Manivannan. J IBBI/IPA-002/IP-N00534/2017-2018/11695
9	Address and e-mail of the interim resolution professional, as registered with the Board	Plot No. 53B, 8/330, Vishalakshi Nagar, Fourth Cross Street, Santhosapuram, Chennai, Tamil Nadu, 600073 <a href="mailto:equitablelegal@gmail.com">equitablelegal@gmail.com</a>
10	Address and e-mail to be used for correspondence with the interim resolution professional	Plot No. 53B, 8/330, Vishalakshi Nagar, Fourth Cross Street, Santhosapuram, Chennai, Tamil Nadu, 600073 <a href="mailto:equitablelegal@gmail.com">equitablelegal@gmail.com</a>
11	Last date for submission of claims	07/10/2019 (14 days from the date of intimation of order to Insolvency Professional)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="http://ibbi.gov.in/downloadform1.html">http://ibbi.gov.in/downloadform1.html</a> Plot No. 53B, 8/330, Vishalakshi Nagar Fourth Cross Street, Santhosapuram, Chennai, Tamil Nadu, 600073

Notice is hereby given that the National Company Law Tribunal, Chennai bench has ordered the commencement of a Corporate Insolvency Resolution Process of Truefix Media Transformation Private Limited on 12/09/2019.

The creditors of Truefix Media Transformation Private Limited are hereby called upon to submit their claims with proof on or before 07/10/2019 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12 (NA), shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

The submission of claims is to be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The claim with proof is to be submitted in following specified forms along with documentary proof in support of claim:

- Form B: Claim by operational creditors except workmen and employees
- Form C: Claim by financial creditors
- Form CA: Claim by financial creditors in a class
- Form D: Claim by workmen or an employees
- Form E: Claim submitted by an authorized representative of workmen or employees
- Form F: Claim by creditors (other than financial creditors and operational creditors)

Submission of false or misleading proofs of claim shall attract penalties.



**MANIVANNAN. J**  
INTERIM RESOLUTION PROFESSIONAL  
IBBI/IPA-002/IP-N00534/2017-2018/11695

Date: September 23, 2019

Place: Chennai